

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. Part-Heard IA 304/2022- 66(1) IA 978/2022- 66(1) Hearing IA 52/2022- R-Plan MA 3237/2019- 60(5) IA 1233/2020 IA 33/2022-60(5) IA 113/2022-60(5) IA 1515/2022- 60(5) IA 1263/2022- 60(5) IN C.P. (IB) 1765(MB)2018

**CORAM:**

**SHRI SHYAM BABU GAUTAM** JUSTICE P. N. DESHMUKH (Retd.)  
**HON'BLE MEMBER (T)** HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022**

**NAME OF PARTIES: - IA 52/2022 Shailesh Verma**  
**V/s**  
**Darwin Platform Infrastructure Limited**

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**MA 3237/2019 Raj Infrastructure Development**  
**(India) Pvt.Ltd (Lavasa Corporation Ltd)**

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**IA 1233/2020 Shailesh Verma. RP.. Applicant**  
**V/s**  
**Maharashtra State Electricity Distribution Co Ltd.**

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**IA 33/2022 Shailesh Verma**  
**V/s**  
**Dhiren Kot**

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**IA 113/2022 Maharashtra State Electricity**  
**Distribution Company Limited**  
**V/s**  
**Shailesh Verma**

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**IA 304/2022 Shailesh Verma**  
**V/s**  
**Pritpal Singh**

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**IA 978/2022 Shailesh Verma**  
**V/s**  
**Sureshkumar P. Pendharkar**

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**IA 1515/2022 Satish Maneshinde**  
**V/s**  
**Committee of Creditors of Lavasa Corporation**  
**Limited And Its Subsidiaries**

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**IA 1263/2022 Maharashtra State Electricity  
Distribution Company Limited  
IA 978/2022 Shailesh Verma  
V/s  
Sureshkumar P Pendharkar  
IN THE MATTER OF  
Raj Infrastructure Development (India) Pvt. Ltd.  
V/s  
Lavasa Corporation Ltd**

**APPEARANCE :**

**FOR APPLICANT/RP:** Adv. Meghna Rajadhayaksha

**FOR RESPONDENT :** Sr. Adv. Zal Andhyarujina

Adv. Ms. Savani Gupte a/w Devarsh Shah for the Respondents in IA No. 304 of 2022 and IA-978/2022.

Adv. Pulkit Sharma a/w Shriraj Khambete and Syamantak Sen for CoC. Adv. Yash Anand – R.4.

**Section: 9 of Insolvency and Bankruptcy Code, 2016**  
**ORDER**

The matter is taken up through Virtual Hearing (VC).

Heard Arguments of the Counsel appearing for the Resolution Professional. Part Heard.

List **IA-113/2022, IA-1263/2022 and IA-52/2022 Resolution Plan** for further Arguments on **09.09.2022**. To be listed **High on Board**.

List **IA 304/2022, IA 978/2022, MA 3237/2019, IA 1233/2020, IA 33/2022, IA 1515/2022** for hearing on **07.10.2022**.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**  
*AARTI*

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**